

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
RAJYA SABHA
QUESTION NO 18.11.2010
ANSWERED ON
NEW EXAMINATION PATTERN OF CIVIL SERVICES .

1006

Smt. Maya Singh

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state :-

- (a) whether it is a not a step for establishing the supremacy of English language over regional languages including Hindi by making knowledge of English compulsory in new examination pattern of administrative services;
- (b) the number of countries in the world where English language is made compulsory in such examinations in spite of giving priority to the language of their own country; and
- (c) whether this step of making English language compulsory would not create difficulties for the students of Hindi and other regional languages in the country, specially for the students of rural areas?

ANSWER

Minister of State for Planning & Parliamentary Affairs.

(SHRI V. NARAYANASAMY)

(a) : No, Sir.

(b) : This data is not maintained.

(c) : No, Sir. Under the revised syllabus of Civil Services (Preliminary) Examination, English Language Comprehension Skills of Xth level have been introduced. Already, at the stage of Civil Services (Main) Examination, there is a compulsory paper on English carrying 300 marks which is of qualifying nature. Thus, inclusion of English Language Comprehension Skills under the new scheme, would help preparedness of a candidate for taking Civil Services (Main) Examination.